

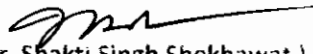
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 15-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 1125/13 Smt. Dropti Devi Vs. State	Rajneesh Gupta	A.K. Pareek
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil Second Appeal No. 130/15 Shiv Singh Vs. Ishwar Singh	Manoj Bhardwaj	Deepak Pareek
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 538/02 Aamna Vs. Thakurji	M.M. Ranjan	P.C. Shah
4	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 462/06 Govind Narayan Vs. Sita Ram	Sudesh Bansal	R.K. Mathur
5	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 169/04 Pushplata Vs. Mahesh Chand Sharma	R.P. Garg	Sanjay Joshi
6	Sh. Ashok Sharma, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkinandan VS. Ramesh Chand	N.C. Sharma	J.P. Goyal
7	Ms. Alka Bhatnagar, Advocate	S.B. Civil Second Appeal No. 76/13 RSRTC Vs. Prahlad Singh	S.C. Mittal	J.P. Gupta
8	Ms. Raj Sharma, Advocate	S.B. Civil Second Appeal No. 276/13 Premraj Vs. Brijmohan	Bharat Saini	S.D. Sharma

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)


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Jaipur Bench, Jaipur  
Cause List Date 16-07-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil Second Appeal No.286/02 Turrab Khan Vs Fajluraman	Vinodi Lal Mathur	Shailesh Prakesh Sharma
2	Sh. O.p.Sharma- I RHJS (Retd. )	S.B. Civil Second Appeal No. 124/10 Roop Narain Vs Laxman Singh	Harsh Sharma	Dr. P.C. Jain
3	Sh. Satish Kumar Awasthi, Advocate	D.B. Civil Misc. Appeal No. 2791/14 Hemraj Saini Vs. Smt. Prem Devi	Bhawna Sharma	Shyam Lal Sharma
4	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora
5	Sh. Ravi Bhojak , Advocate	S.B. Civil Second Appeal No. 168/06 Firm Roop Chand Budha Lal Vs. Firm Ram Narayan Surajmal	S.C. Mittal	V.K. Tamoliya
6	Sh. R.S. Shekhawat, Advocate	S.B. Civil Second Appeal No. 222/14 Parshumal Vs. Tikam Chand	Alok Chaturvedi	Shashi Bhushan Gupta
7	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 43/08 Smt. Rachna Joshi Vs. Prabhu Dayal Pareek	R.K. Daga	C.P. Tiwari
8	Sh. Sunit Awasthi, Advocate	S.B. Civil Second Appeal No. 135/01 Babu Lal Vs. Lekhraj	Aslam Khan	Mahesh Sharma
9	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 225/12 Om Prakash Vs. Raghweer Singh	J.P. Gupta	Rahaul Tiwari
10	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 941/11 Prahlad Singh vs. Pali	Sunil Nath	N.U. Quazi
11	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 779/07 Sudarshan Vs. Jogendra	Mahendra Goyal	Reashm Bhargava
12	Sh. Pankaj Gupta , Advocate	S.B. Civil Misc. Appeal No.885/2015 Harishi Goyal Vs. Mohan Lal	S. C. Gupta	Sandeep Bhagwati Abhi Goyal Rahul Kamwar
13	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Misc. Petition No. 3628/13 Khetaram Vs. Smt. Bhanwari Devi	P.S. Sirohi	P.S. Tomar
14	Sh. Bhuvnesh Sharma Advocate	S.B. Civil First Appeal No. 155/14 Prashant Kotawala Vs. Indramani Devi	M.C. Gupta	
15	Sh. Bhuvnesh Sharma Advocate	S.B. Civil Second Appeal No. 567/03 Rajasthan Dal Mil Vs. Surya Kant Fatehpuria	Sunita Pareek	Alok Chaturvedi
16	Sh. Bhuvnesh Sharma Advocate	S.B. Civil Second Appeal No. 485/09 Laxmi Narain Vs. Mahavir Prasad	Manish Sharma	D.K. Bansal

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2	Dr. Y.C. Sharma , Advocate	S.B. Civil Writ Petition No. 900/15 S.B. Civil Writ Petition No. 13282/14 S.B. Civil Writ Petition No. 996/15 S.B. Civil Writ Petition No. 1894/15 Smt. Anjana Vs. Sandeep Kumar	N.K. Goyal Manish Gupta	Deshraj Kalwania
3	Sh. G. S.Hora, RHJS (Retd. )	D.B. Civil Misc. Appeal No. 390/15 Marveen Choudhary Vs. Piyush Choudhary	Devendra Sharma	Rajat Ranjan
4	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1710/15 Lokesh Sharma Vs. State	MF Baig	R. K. Daga
5	Sh. Sudesh Bansal , Advocate	S.B. Cr. Misc. Petition No. 3492/14 Ramesh Vs. State	Amit Poonia	Subhash Sharma
6	Ms. Raj Shar na , Advocate	S.B. Cr. Misc. Petition No. 1021/13 S.B. Cr. Misc. Petition No. 749/13 Chandra Bhushan Vs. State	Rajdev Tripathi	Anil Upman
7	Sh. Ashwani Chobisa , Advocate	S.B. Criminal Revision Petition No. 1392/14 Hari Babu Vs. Anita	Atul Kumar Jain	Vikas Kabra
8	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 438/00 Harak Chand Vs. Ram Kishan	Amit Gupta	v.K. Tamoliya

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